

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, BANGALORE**

REGIONAL BENCH - COURT NO. 1

Customs Appeal No. 20708 of 2018

(Arising out of Order-in-Appeal No. 56-60/2018 dated 30.01.2018
passed by the Commissioner of Customs (Appeals), Bengaluru.)

Shri. P. Laxmidhara,
General Manager,
M/s. Sona Leathers,
No.6 (Old No.4/10) 5th Cross
N.S. Palya Industrial Area,
BTM Layout,
Bannerghatta Road,
Bangalore – 560 066.

Appellant(s)

VERSUS

Commissioner of Customs,
C.R. Building, Queens Road,
P.B. No. 5400,
Bangalore, Karnataka – 560 001.

Respondent(s)

APPEARANCE:

None for the Appellant

Mr. Maneesh Akhoury, Assistant Commissioner for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 18.09.2025

DATE OF DECISION: 18.09.2025

The appeal is dismissed for non-prosecution. For order, see
order of date in Customs Appeal No. 20707 of 2018.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**